

ITEM NO.6 Court 9 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1352/2021

CYRIAC ABBY PHILIPS & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 165606/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 14-03-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr.Anand Grover, Sr.Adv  
Mr.Prashant Padmanabhan, AOR  
Mr.Akash Sathyanandan, Adv.  
Ms.Maneesha Kumar, Adv  
Mr.Asish Sarkar, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice on the prayer for relief as well as on the Writ  
Petition, returnable in eight weeks.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS